| | | | | | | | | | | | | | Annexure-2 | |
|--------------------------------------------------------|---------------------------------------|--------------------|---------------------------|---------|-------------------------------------------------|-----------|-------------------|------------------|---------------------------------------|-------------------|-----------------|--------------------|-------------|--|
| Name of the corporate debtor: Mpl Cars Private Limited | | | | | Date of commencement of Liquidation :27-01-2021 | | | | List of Stakeholders as on:05-04-2021 | | | | | |
| | List of unsecured financial creditors | | | | | | | | | | | | | |
| | (Amount in Rs) | | | | | | | | | | | | | |
| S. | Name of creditor | Identification No. | Details of claim received | | Details of claim admitted | | | | Amount of | Amount of any | Amount of claim | Amount of claim | Remarks, if | |
| No. | | | Date of receipt | Amount | Amount of claim | Nature of | Amount covered by | % share in total | contingent claim | mutual dues, that | rejected | under verification | any | |
| | | | | claimed | admitted | claim | guarantee | amounts of | | may be set- off | | | | |
| | | | | | | | | claim admitted | | | | | | |
| | | | | | | | | | | | | | | |
| 1 | | NIL | | | | | | | | | | | | |